

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 274/2022**

IN THE MATTER OF:

PREM AGGARWAL & ORS.

...APPLICANT(s)

VERSUS

GOVERNMENT OF NCT OF DELHI

...RESPONDENT(s)

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2.	A COPY OF THE MAP OF THE SAHIBABAD DRAIN IS ANNEXED HEREWITH AND MARKED AS ANNEXURE-1	
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THROUGH COUNSEL



BHANWAR PAL SINGH JADON
STANDING COUNSEL FOR THE STATE OF U.P. (NGT)
bhanwar09jadon@gmail.com | 6375115224

DATE:16.09.2025

PLACE: NOIDA



BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 274/2022



RAM AUTAR
Civil Court Adv
Raj Na
Ghaziabad (U.
Mob: 99531746

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**ADDITIONAL AFFIDAVIT ON BEHALF OF THE U.P. JAL NIGAM
(URBAN), STATE OF U.P. IN COMPLIANCE OF ORDER DATED
07.07.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

I, Arun Pratap Singh, aged about 34 years, S/o Shri Yarendra Pal Singh, posted as Executive Engineer, Construction Division-I, UP Jal Nigam (Urban), Ghaziabad,

do hereby solemnly affirm and state as under:

1. That I, Arun Pratap Singh, am fully conversant with the facts of the case and

am competent and authorized to swear the present Affidavit.

2. That in the present matter, the applicants have raised grievances regarding

discharge of untreated sewage, industrial waste in the storm water drain,

stagnation of drain with floating plastic waste and causing of environmental

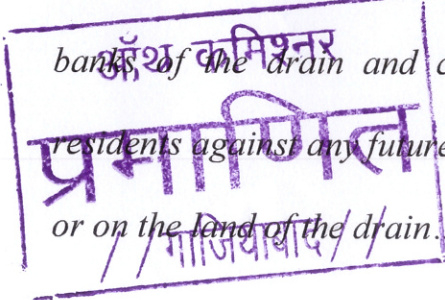
pollution by the gases emitted.



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3. That the Hon'ble Tribunal vide order dated 07.07.2025 directed the Respondents to file additional replies as per the observations made by the Hon'ble Tribunal. The operative paragraph of the order is stated below:

"...9. The concerned respondents are directed to file additional responses containing integrated action plans showing (a) the works executed/to be executed, (b) budgetary allocation and (c) timelines for completion of the work under execution within two months. The concerned respondents shall give specific undertakings in the action plans for completion of the work and remediation of the environmental grievances raised by the applicants. In the action plans the concerned respondents shall also mention about remedial measures taken for cleaning of the drain, identification and removal of the encroachments, plantation of trees, shrubs and grasses on the banks of the drain and creation of awareness amongst the local residents against any future encroachment and dumping of garbage in or on the land of the drain..."



4. That the action plan/remedial actions with regards to the discharge of the untreated sewage, industrial waste in the storm water drain are as follows:

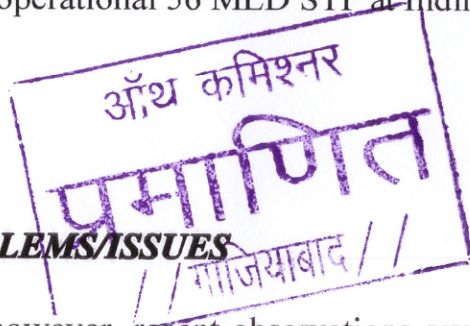
5. **BACKGROUND**

- i. That the Sahibabad Drain (length measuring about 12.73 kms) starting from Bhopura ward of Ghaziabad Nagar Nigam, Ghaziabad, before meeting with the Shahdara drain near Ghazipur Dumping Yard, Delhi. The drain was intercepted near NH-24 and diverted to the 74 MLD STP at Indirapuram for treatment in 2013. The discharge was recorded as 90 MLD in the year 2019. A copy of the map of the Sahibabad drain is annexed herewith and marked as **ANNEXURE-1**.
- ii. That to mitigate the issue of overflow at the STP, a 17 MLD SPS (Sewage Pumping Station) at Shalimar was commissioned in 2020. The excess sewage through the aforementioned SPS is diverted to the operational 56 MLD STP at Indirapuram for treatment.

6. **PROBLEMS/ISSUES**

That, however, recent observations revealed an overflow at the interception point, which is attributed to two primary factors:

- i. Damage of 220m in trunk sewer line in Brij Vihar, resulting in the overflow of approximately 15 MLD
- ii. Increased wastewater flow, by 12 MLD, from developed residential areas located near north of Ghaziabad- Wazirabad Road. The



increased wastewater flow is domestic sewage of Gagan Vihar, Bhopura and Kuti residential area, located in North of Ghaziabad-Wazirabad Road.

7. **REMEDIAL ACTIONS BEING TAKEN AND CURRENT PROGRESS**

i. **GHAZIABAD SEWERAGE SCHEME (KARHERA ZONE):**

a. That the above-mentioned scheme has been sanctioned amounting Rs. 546.94 Cr. under the AMRUT 2.0 Programme introduced by the Union of India.

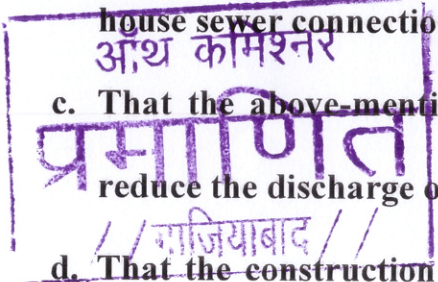
b. That under this project, the construction of the 68 MLD STP, a Main Pumping Station (MPS), 03 nos. of Intermediate Pumping Stations (IPS), and laying of 145 km of sewer network, along with the provision of the 67,669

house sewer connections.

c. That the above-mentioned 68 MLD STP construction will reduce the discharge of the Sahibabad drain by 12 MLD.

d. That the construction work commenced on 11.12.2023 and the current physical progress of the scheme, as of date, stands at 64%.

A copy of the chart showing the construction progress and the photographs is annexed herewith and marked as ANNEXURE-2.



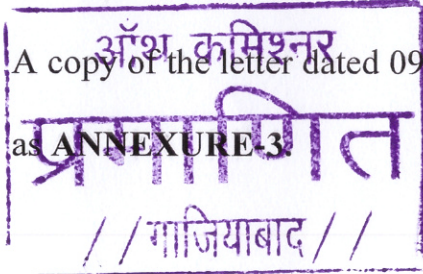
e. The above project is set to be completed by June 2026.

ii. **REPLACEMENT OF DAMAGED TRUNK SEWER LINE:**

That the crown of the trunk sewer line in Brij Vihar area over a length of 220 meters was damaged, which led to the overflow of sewage into the Sahibabad Drain from the damaged portion. A project for the replacement of the line, amounting to Rs. 124.55 lakh was approved and executed under the supervision of Nagar Nigam Ghaziabad. **The aforementioned works will further reduce the discharge in Sahibabad Drain by 15 MLD.**

That as per the letter by Va Tech Wabag Ltd. dated 09.09.2025 the replacement work has been successfully completed.

A copy of the letter dated 09.09.2025 is annexed herewith and marked as ANNEXURE-3.

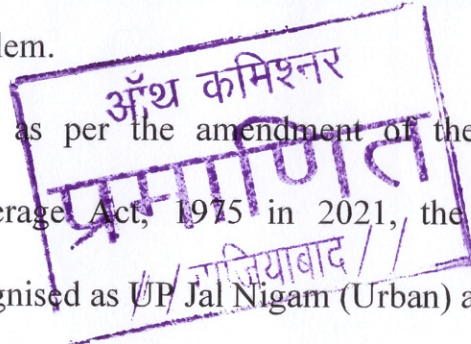


iii. **INDIRAPURI DRAIN AND BANTHLA DRAIN:**

a. That it is humbly submitted before the Hon'ble Tribunal that the above-mentioned drains carry untreated sewage of about 52 MLD, Indirapuri (35 MLD), and Banthla (17 MLD).

A copy of the map of the drains is annexed herewith and marked as ANNEXURE-4.

- b. That the DPR for interception and diversion of Indirapuri and Banthala drains, amounting to Rs. 384.0 Cr was submitted for approval directly to NMCG through the SMCG by the U.P. Jal Nigam.
- c. However, the Director, NMCG vide letter dated 08.07.2020, informed the SMCG regarding the amount of BOD and COD in Indirapuri and Banthala drain is exceeding the permissible limits. Therefore, the DPR was returned with the advice to the state to resolve the non-compliant industrial discharge in the storm water drains and/or propose a permanent solution to this problem.
- d. That as per the amendment of the UP Water Supply and Sewerage Act, 1975 in 2021, the UP Jal Nigam is now recognised as UP Jal Nigam (Urban) and UP Jal Nigam (Rural).
- e. That the above DPR works was under the purview of the UP Jal Nigam (Rural). However, the responsibility of preparing the DPR and carrying out the works has now been given to the UP Jal Nigam (Urban) by the district administration.
- f. Thereafter, in accordance with the above directions, UP Jal Nigam (Urban) vide letter dated 07.05.2025 had raised the demand of Rs. 10,00,000/- for the preparation of the DPR from



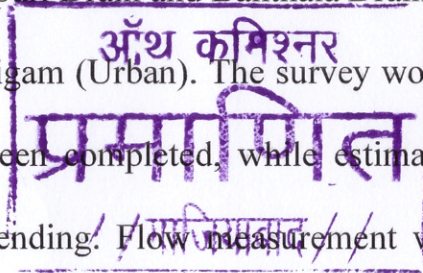
the concerned authority, as the concerned drains are under the jurisdiction of the Nagar Palika Parishad, Loni, Ghaziabad.

A copy of the letter dated 07.05.2025 is annexed herewith and marked as **ANNEXURE-5**.

- g. That with regards to the above letter dated 24.05.2025, the Nagar Nigam, Ghaziabad has duly paid the amount demanded by the Deponent Department on 02.06.2025.

A copy of the payment receipt is annexed herewith and marked as **ANNEXURE-6**.

- h. Therefore, the DPR for the interception and diversion of the Indrapuri Drain and Banthala Drain is under progress by the UP Jal Nigam (Urban). The survey work for the intercepting sewer has been completed, while estimation and flow measurement are pending. Flow measurement will be carried out once the rainfall ceases. The DPR is expected to be prepared and submitted within 40 days, depending on the monsoon.



8. Hence, the present affidavit is being filed for the kind consideration and perusal of this Hon'ble Tribunal.

9. I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.

ऑथ कमिश्नर
प्रमाणित
VERIFICATION
// गाजियाबाद //

16/9/25
DEPONENT

Verified at Ghaziabad on this 16 day of September, 2025, that the contents of the above affidavit from paragraphs 1 to 9 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

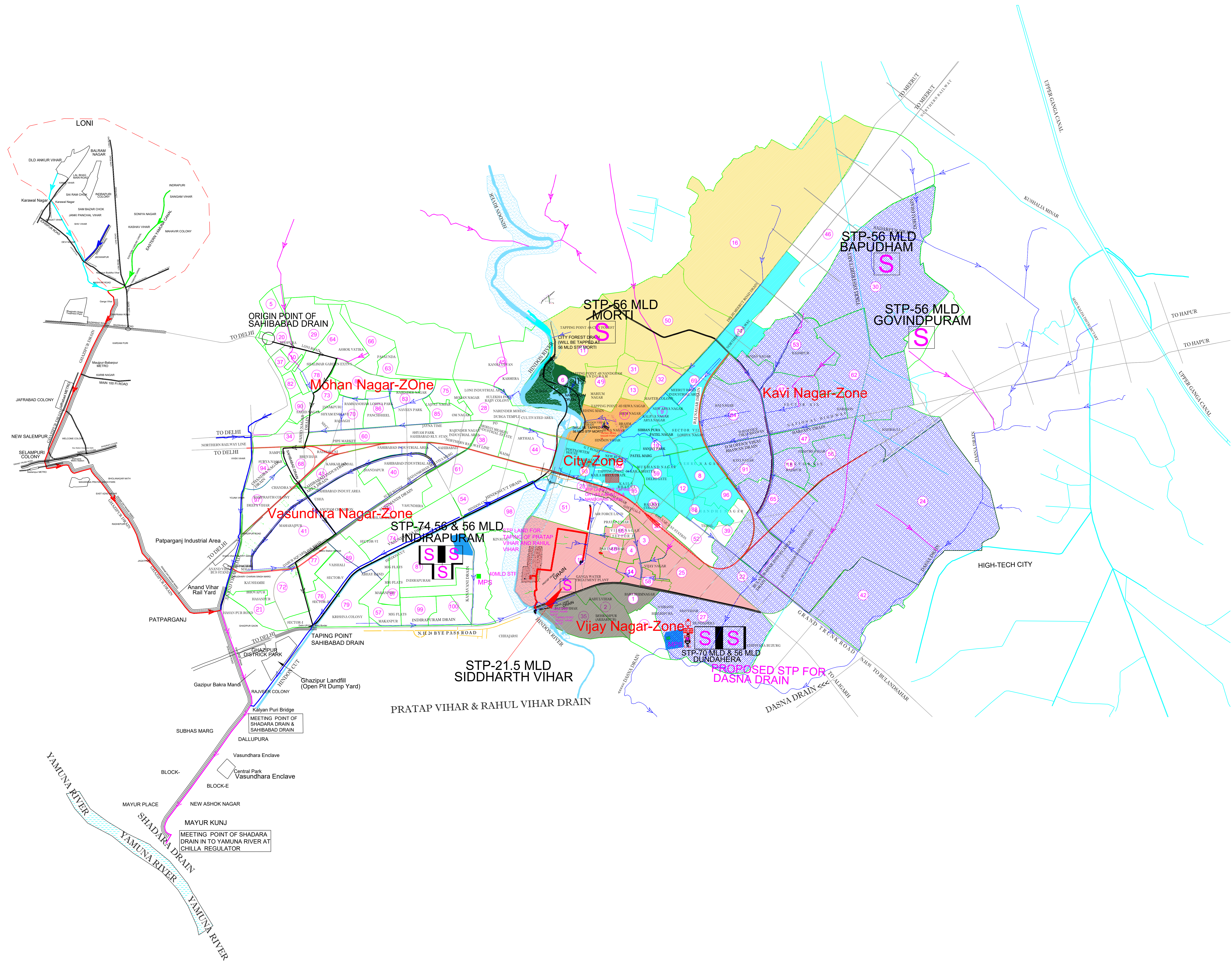
16/9/25
DEPONENT

शपथकर्ता श्री. श्रीमान्
रैनाखल कर्ता श्री / श्रीमान्
के सम्मः शपथ समः
शपथकर्ता के शपथ पत्र की पुष्टि कराय है
जिस्टर नं. -
खं. नं. -
133
6/9/25
ऑथ कमिश्नर
गाजियाबाद

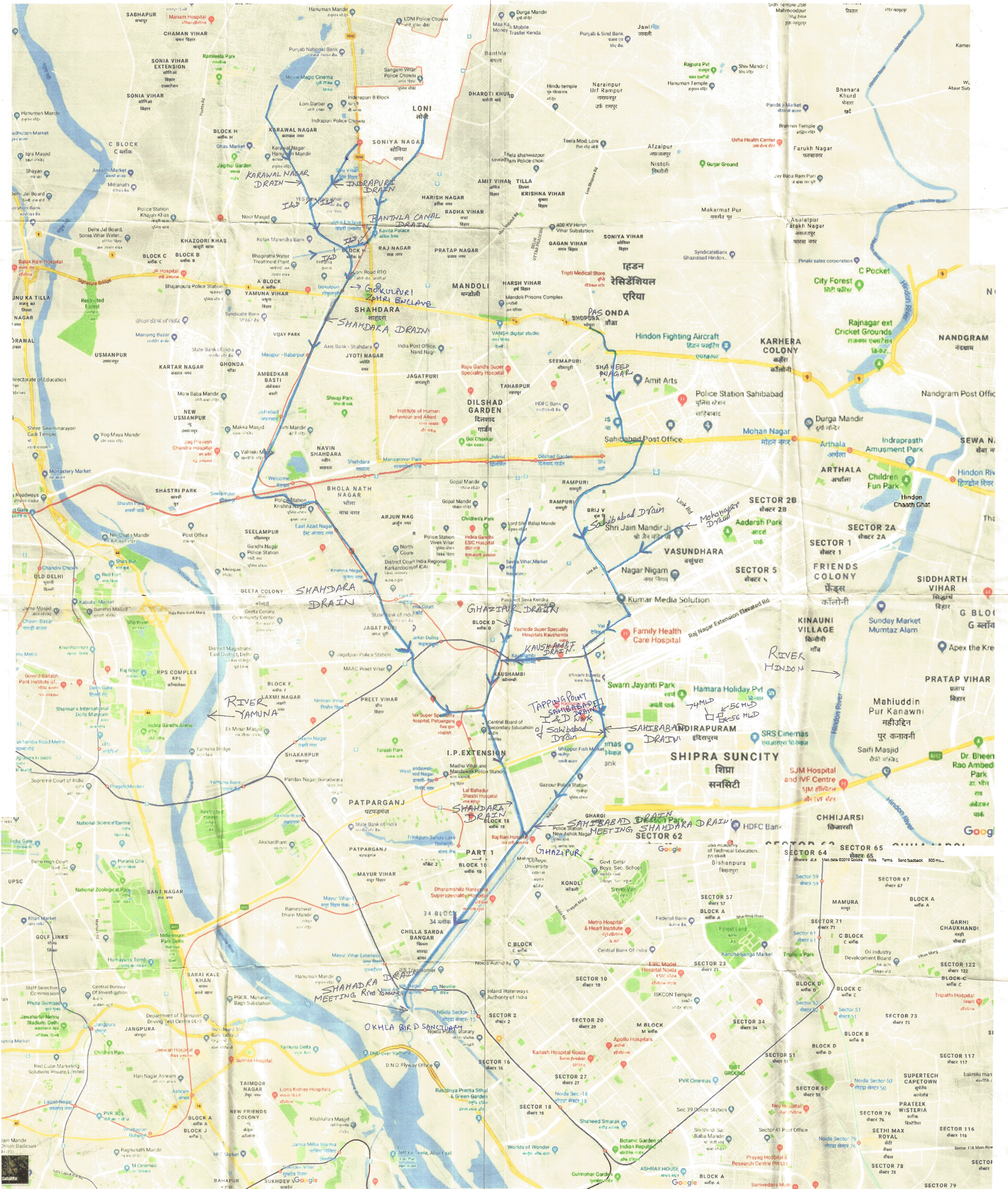
RAM AUTAR RAM
Advocate
Civil Court Raj Nagar
Ghaziabad (U.P.)
Ph. 9953174118

DRAIN MAP OF NAGAR NIGAM GHAZIABAD

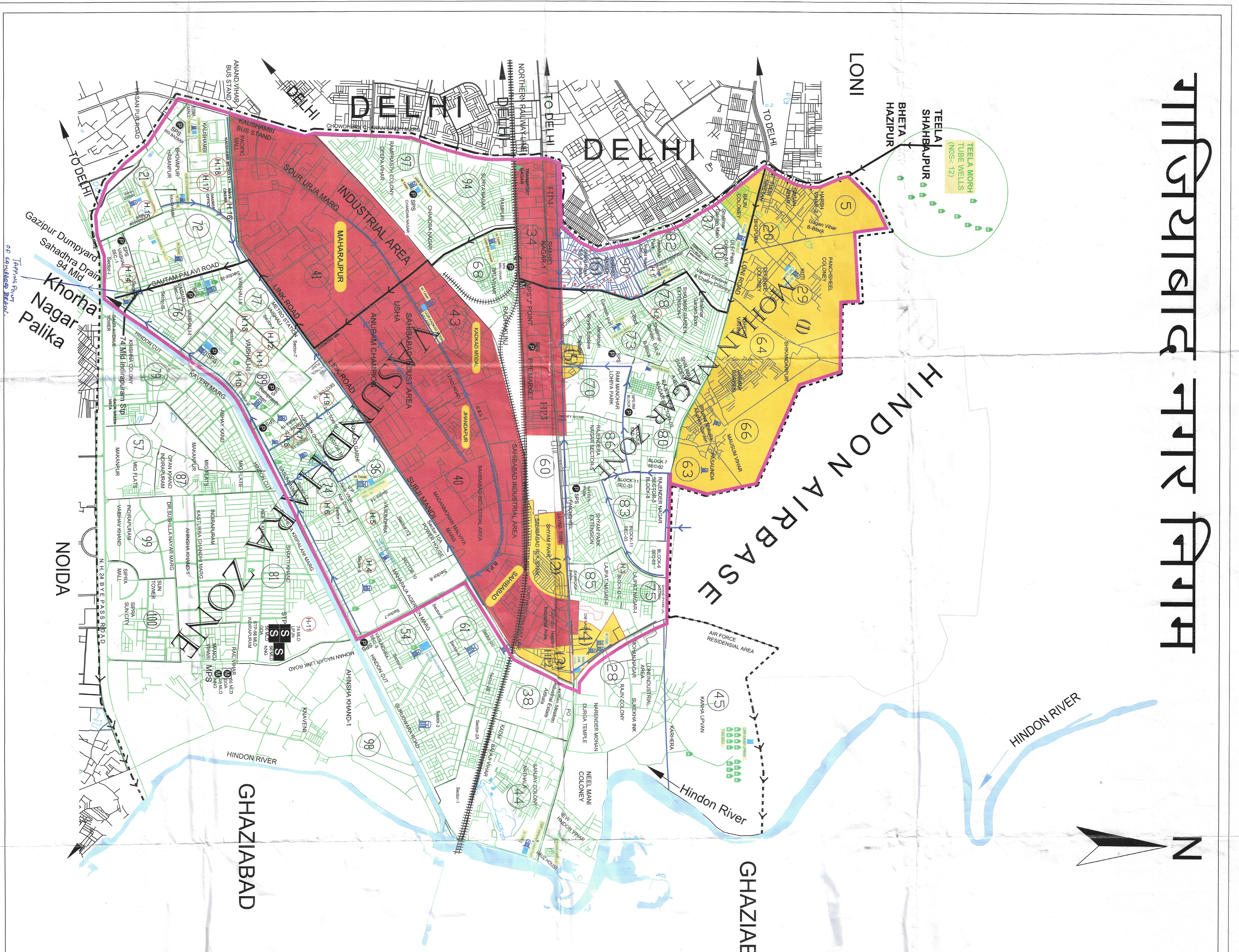
ANNEXURE-1



MAP REPRESENTING SAHIBABAD DRAIN & SHAHARA DRAIN.



गतिधातु नगर निगम



LEGEND

1	Sahibabad Drain	—	11. PARAS HOSPITAL, GHAZSHAMBHI (H-11) 130, Sec-04, Vaishali Ph No-0120-4624160
2	Connecting Drain	—	12. CHANDRA LAXMI HOSPITAL LTD. (H-12) plot no.-337, Sector-4, Vaishali phone:0120-2773670
3	Industrial Area	—	13. SARVODAYA HOSPITAL (H-13) 342, Sector -4, Vaishali phone:0120-4128589
4	Unsewered/Unauthorized Residential Area	—	14. MAX SUPER SPECIALTY HOSPITAL (H-14) W-3, Sector-1, vaishali Phone:-0120-4173000
5	Sewered Area	—	15. SHROFF EYE CENTRE KAUSHAMBI (H-15) adjacent to radisson blue hotel, sector-14, kausshambi phone:0114-1633999
6	Ghazshambhi Municipal Boundary	16. YASHODA SUPER SPECIALITY (H-16) HOSPITALS, KAUSHAMBI H-1, Kausshambi, near Anand Vihar ISBT phone:0120-2777841/4
7	Unauthorized Small Industries in Houses.	●	17. MEENAKSHI HOSPITAL, (H-17) B-12& 13 Kausshambi, Near Dabur Corporat Building Phone:0120-2770202
8	Sewerage Work in Progress	▨	18. KAMAL HOSPITAL, GHAZSHAMBHI (H-18) KA-Block, Kausshambi, Near Kausshambi Metro Station Phone:0120-475888
9	Catchment Area Of Sahibabad Drain	—	
10	Hospital	(H)	

Scale: 0 2 KM

DRAWN BY:- VINOD TYAG

NAME OF HOSPITAL:-

1. RAJ NURSING HOME & HOSPITAL (H-1)
A-93, shalimar Garden Main, Sahibabad
phone:0120-2610037
2. SHREYA MULTISPECIALTY HOSPITAL (H-2)
837 Shalimar Garden, Extension-1, Sahibabad
phone:0120-2649444
3. AMBAY HOSPITAL (H-3)
Lajpat Nagar, sahibabad.
Phone: 9310408164
4. FAMILY HEAL TH CARE HOSPITAL (H-4)
15, Hc-1, VASUNDHRA
Phone: 0120-4888000
5. ATLANTA MEDIWORLD (H-5)
MULTISPECIALTY HOSPITAL
& RESEARCH CENTRE
Plot NO. Nh.01, sector 14,
Near Atal Chowk, Vasundhara
Phone:0120-473555
6. PREM JYOTI EYE CENTER (H-6)
Plot No-481, Friends Socity Sec-12,
Vasundhra
Ph No-0120-6485561
7. VASUNDHARA HOSPITAL (H-7)
15/NH-1, near atal Chowk, Vasundhara
phone:0120-4164219
8. SHREE KRISHNA HOSPITAL, (H-8)
NH-2, sector-15, near Atal Chowk, Vasundhara
phone:0120-6548547
9. PREM DHARAM HOSPITAL (H-9)
10D-180, Vasundhra
Ph No-0120-6573131
10. TEWARI EYE CENTRE (H-10)
plot no. 699, sector-5, Vaishali
phone:0120-2770645

BAR CHART OF GHAZIABAD SEWERAGE SCHEME (KARHERA ZONE)

Up to Date		Dec-23	Jan-24	Feb-24	Mar-24	Apr-24	May-24	Jun-24	Jul-24	Aug-24	Sep-24	Oct-24	Nov-24	Dec-24	Jan-25	Feb-25	Mar-25	Apr-25	May-25	Jun-25	Jul-25	Aug-25	Sep-25	Oct-25	Nov-25	Dec-25	Jan-26	Feb-26	Mar-26	Apr-26	May-26	Jun-26	TOTAL			
1	SEWER NETWORK	T (KM)	0	0	0	3	9	15	20	25	30	38	46	54	62	70	80	90	100	108	115	120	125	130	135	140	145							150		
	A (KM)	Survey & Design	2.8	7.0	15.2	25.9	39.0	49.6	63.7	76.2	82.1	96.1	108.0	114.3	118.0	123.7	130.0	132.6	135.8	139.7															139.7	
2	STP	T	0%	0%	0%	0%	3%	6%	10%	14%	18%	22%	26%	31%	37%	43%	49%	55%	61%	67%	72%	75%	80%	85%	92%	97%	100%							100%		
	A	Survey & Design	1%	3%	8%	11%	14%	18%	23%	27%	31%	35%	40%	45%	51%	57%	60%	68%	74%	82%															82%	
3	MPS	T	0%	0%	0%	0%	1%	3%	5%	8%	11%	15%	19%	24%	30%	36%	42%	48%	54%	60%	66%	71%	76%	81%	91%	96%	100%							100%		
	A	Delay occurred due to dispute on land provided	1%	3%	7%	12%	20%	21%	24%	28%	38%	46%	55%	60%	65%	68%	74%																		74%	
4	IPS- Bhopura	T	0%	0%	0%	0%	1%	3%	5%	8%	11%	15%	19%	24%	30%	36%	42%	48%	54%	60%	66%	71%	76%	81%	86%	91%	96%	100%							100%	
	A	Delay occurred due to dispute on land provided	1%	6%	10%	14%	20%	21%	24%	28%	32%	36%	40%	43%	48%	55%	60%																			60%
5	IPS- Arthala	T	0%	0%	0%	0%	3%	6%	10%	14%	18%	22%	26%	31%	37%	43%	49%	55%	61%	67%	72%	77%	82%	87%	92%	97%	100%								100%	
	A	Survey & Design	3%	8%	14%	20%	22%	25%	28%	33%	34%	36%	40%	45%	51%	60%	63%	66%	69%	82%																82%
6	IPS- Pasonda	T	0%	0%	0%	0%	1%	3%	5%	8%	19%	23%	27%	31%	35%	39%	43%	47%	51%	55%	59%	63%	67%	75%	80%	85%	90%	95%	100%							100%
	A	Delay occurred due to repeated change of land of MPS/IPS	Design	2%	5%	8%	15%	22%	40%	43%	45%	47%	52%																							52%
3	HOUSE CONN. Chamber	T	0	0	0	0	0	0	808	2423	4038	5385	6731	8077	10231	12385	14538	16692	18846	21538	24231	26923	29077	30962	32308	33654	35000	37500	40000	42500	45000	47500	48500	48500		
	A	Survey & Design						375	782	1692	24,104	5,195	6,786	9996	13102	15903	18359	19533	21233	22604	24104	25338														
10	Overall Physically Progress	T	0%	1%	2%	3%	6%	9%	12%	15%	18%	21%	24%	27%	30%	33%	37%	41%	45%	49%	53%	57%	65%	70%	75%	80%	85%	90%	95%	100%					100%	
	A	Survey & Design	2%	4.5%	7.5%	12.0%	17.0%	22.0%	23.0%	28.16%	32%	36%	39%	42%	46%	50%	54%	56%	58%	64%																

Note :- 1. Work was Stoped due to Grap-3 & 4 Notification in month of Nov'24 to Feb'2025 = over all days 52 days
 2. Work was Stoped due to Kavar Yatra July'2024 and July'2025 = over all days 30 days

SBR BASIN



565
Main Pumping Station



Blower Room & Admin Building



566
Panel Installation



Blower Installation





Sludge Handling Building



Ref.VATW / 2025-26 / PKG-8 / GZBD / GNN / SEWER NETWORK / 232
 Dt: 09 September, 2025

An ISO 9001 Company

To,
 The General Manager (Jalkal),
 Ghaziabad Nagar Nigam,
 Ghaziabad.

VA TECH WABAG LIMITED

Project Office:

56 MLD, STP, Shakti Khand-4,
 Indirapuram, Ghaziabad,
 U.P. – 201014. India
 Web: www.wabag.com

Subject: Response to Letter No. 625/ST-GM/2024-25 dated 06.09.2025 regarding connection of 1400 mm sewer line to 1800 mm trunk line under Vasundhara Zone.

Ref : 1. GNN Letter : 625/ST-GM/2024-25 dated 06.09.2025

2. Jal Nigam Letter : 808/Work-34/101 Dt. 31.05.2025

3. Wabag Letter : VATW / 2025-26 / PKG-8 / GZBD / GNN / SEWER NETWORK / 133 Dt. 16.07.2025

Dear Sir,

In context to the above letter no 625, regarding the inordinate delay in connecting the Bridge Vihar sewer line with the 1800 mm trunk sewer at Indirapuram, we submit our reply as under for your kind perusal:

1. In compliance with the directions of the Hon'ble National Green Tribunal (NGT), the replacement work of the Bridge Vihar sewer line (1400 mm diameter, 271 meters in length) has been successfully completed in all respects. The newly constructed line is now fully functional and is ready to be connected to the existing 1800 mm sewer line, which has been in operation for over 25 years.

At present, the completed 1400 mm sewer line is functioning optimally, with no visible signs or reported instances of sewage overflow.

However, the adjoining 1800 mm sewer line has developed multiple leakages over the years. Although we have been consistently carrying out repairs, the line remains vulnerable and is at risk of collapsing at any time in the future.

2. Subsequent a technical and financial approval for the replacement of the 1800 mm sewer line was duly granted by the competent authority, Uttar Pradesh Jal Nigam (UPJN), on 31st May 2025. This revised approval enables the commencement of the necessary replacement works in accordance with current site requirements. **(As referred to Jal Nigam letter no. 808) Attached with Annexure 1)**

3. Immediately thereafter, on 1st June 2025, the process for engaging a suitable vendor for the supply of large-diameter MS pipes was initiated. Following a thorough evaluation, the supply order was placed on 4th June 2025. As such, large-diameter pipes are custom-fabricated and not available in ready stock, the manufacturing and delivery process was 10 to 12 weeks after date of purchase order. The procurement process was completed in two months, well within the typical timeline expected from vendors for sourcing large MS pipes. **(Please Find Attached Vendor Quotation as per Annexure 2)**

Subsequently, pit excavation works commenced. However, the onset of the monsoon season and its subsequent intensification significantly deteriorated ground conditions. The site near boundary wall of 48 MLD MPS near shop especially along the surveyed alignment—Work could not progress as the land had turned muddy and swampy, making execution very difficult. This was further compounded by the fact that the trenchless sewer laying work requires excavation to a depth of 7 meters to facilitate the installation process. **(Visuals of the site conditions and the work undertaken are enclosed for reference)**

Sustainable solutions, for a better life



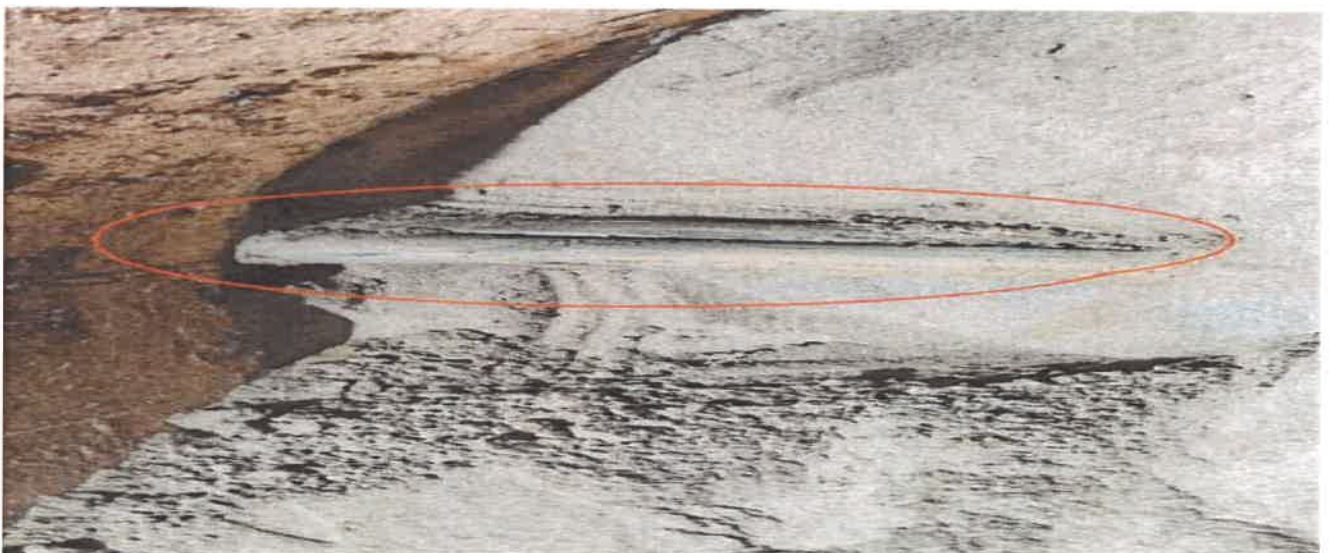
VA TECH WABAG LTD.
 "WABAG HOUSE"
 No. 17, 200 Feet Radial Road,
 Sunnambu Kolathur,
 Chennai – 600 117, India

Tel : +91-44-3923 2323
 Fax : +91-44-3923 2324
 Web : wabag@wabag.in

Regional Offices:
 Noida
 Kolkata
 Pune



4. Site Constraints and Electricity Department Interference: During this period, it also came to light that HV electrical cables are laid beneath the ground at a depth of about 6 meters enroute the replacement of sewer line alignment at site. As per the guidelines of UPPCL, the said HV cables are also required to be replaced/shifted simultaneously in coordination with the electricity department. This further constrained the pace of work in order to avoid any hazard and ensure compliance with safety standards. UPPCL submitted its reply expressing willingness to extend cooperation after we informed it. (As referred to Wabag letter no. 133) Annexure 3



Sustainable solutions, for a better life

5. As of now, site conditions are gradually stabilizing, and the replacement work of the 1800 mm sewer line is actively underway. With sustained efforts and full deployment of available resources, we remain confident of completing the remaining work within the next two month. By end of month November 2025. **(Details plan as per annexure 4)**

We respectfully submit that there has been no deliberate or intentional delay in the execution of the work. The circumstances outlined above were beyond our reasonable control, stemming from genuine procurement timelines, seasonal adversities, and necessary safety compliances involving the electricity department.

We assure you that the work is being carried out with due diligence, strictly in accordance with the directions and approvals of the competent authority. We kindly request that the above explanation be taken on record.

Yours faithfully,

For VA Tech Wabag Ltd.



**(Anuj Tripathi),
Project Manager, Ghaziabad Zone Pkg-8**

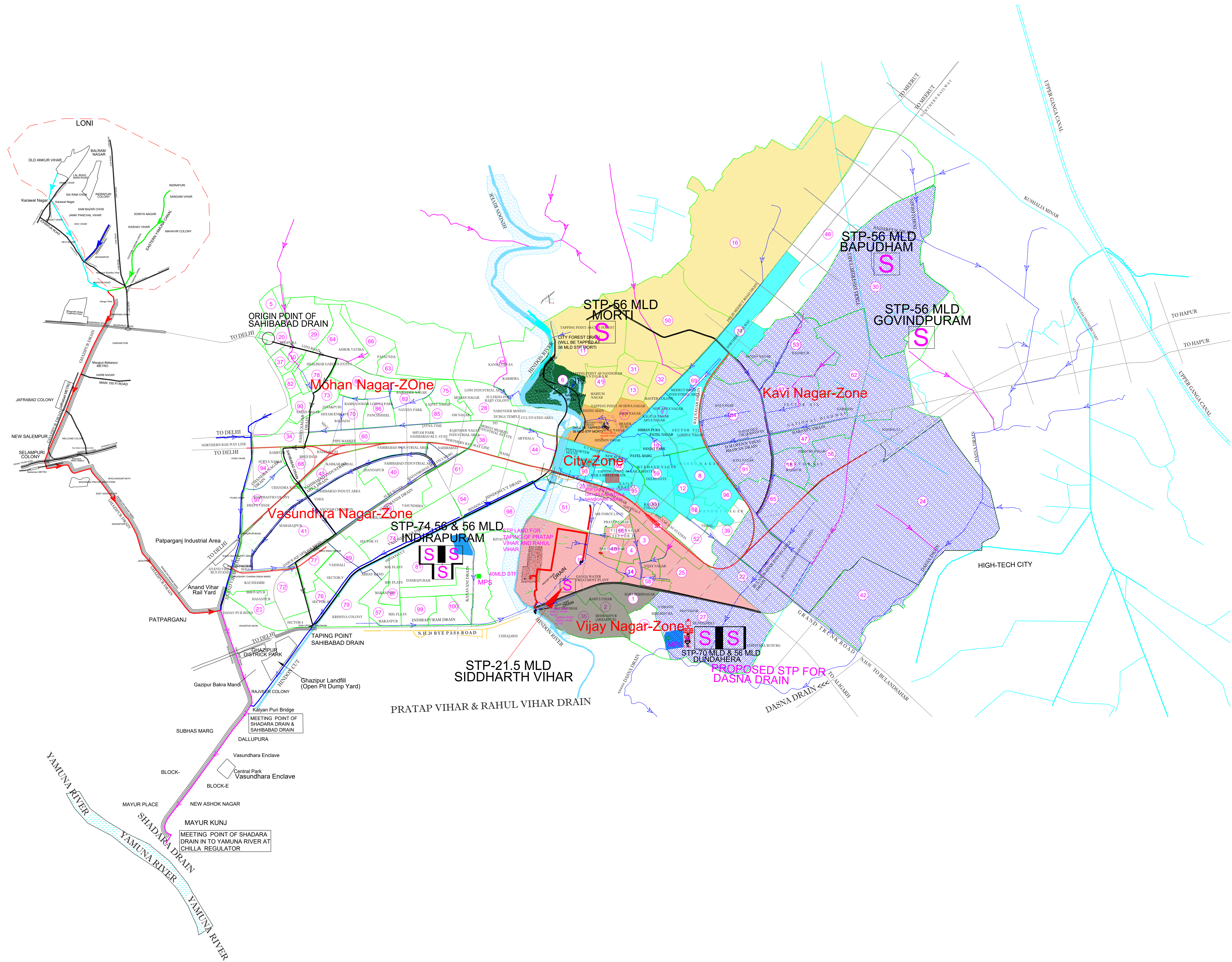
Enclosure as above

Copy to:

1. The Hon'ble Municipal Commissioner, Ghaziabad Nagar Nigam.
2. Executive Engineer (Jalkal), Ghaziabad Nagar Nigam.
3. Executive Engineer, Construction Division (Ist), U.P. Jal Nigam (Urban), Ghaziabad.
4. Assistant Engineer (Jalkal) / Regional Junior Engineer (Jalkal), Ghaziabad Nagar Nigam.

DRAIN MAP OF NAGAR NIGAM GHAZIABAD

ANNEXURE-4



571



कार्यालय⁵⁷² अधिशासी अभियन्ता ANNEXURE-5

निर्माण खण्ड (प्रथम), उ०प्र० जल निगम (नगरीय),

सी-९, सै०-१, आर०डी०सी०, राजनगर, गाजियाबाद-२०१००१

पत्रांक 639 / आर०-२० / ०९ दिनांक ०७-०५-२०२५ -
सेवा में,

अधिशासी अधिकारी,
नगर पालिका परिषद,
लोनी।

विषय:- नगर पालिका परिषद, लोनी क्षेत्र के यमुना नदी में निस्तारित हो रहे २ नग नालों (इन्दिरापुरी एवं बन्थला ड्रेन) की आई०एण्ड डी० डी०पी०आर० के सम्बन्ध में।

महोदय,

उपरोक्त विषयक नगर पालिका परिषद, लोनी क्षेत्र के यमुना नदी में निस्तारित हो रहे २ नग नालों (इन्दिरापुरी एवं बन्थला ड्रेन) की रोकथाम हेतु आई०एण्ड डी० एवं सीवेज शोधन संयंत्र तत्सम्बन्धी कार्यों की डी०पी०आर० पूर्व में नमामि गंगे कार्यक्रम के अन्तर्गत प्रेषित की गयी थी। उक्त प्रेषित डी०पी०आर० के एन०एम०सी०जी० नई दिल्ली द्वारा परीक्षणोंपरान्त इस टिप्पणी के साथ स्वीकृति प्रदान नहीं की गयी थी, कि प्रश्नगत नालों में अत्याधिक बी०ओ०डी० एवं सी०ओ०डी० है, जिसको उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा नियंत्रित कर डी०पी०आर० को पुनः प्रेषित किया जाये। वर्तमान में मा० एन०जी०टी० द्वारा उक्त नालों की यमुना नदी में निस्तारित होने से रोकथाम हेतु कार्य योजना तैयार किये जाने के निर्देश निर्गत किये गये हैं, जिसके सम्बन्ध में जिलाधिकारी महोदय, गाजियाबाद द्वारा आहूत बैठक में उक्त नालों की आई०एण्ड डी० हेतु कार्य योजना तैयार किये जाने हेतु निर्देशित किया गया। उक्त के सम्बन्ध में अधोहस्ताक्षरी द्वारा जिलाधिकारी महोदय के संज्ञान में लाया गया कि प्रश्नगत नालों में अत्याधिक बी०ओ०डी० व सी०ओ०डी० होने के फलस्वरूप नालों की आई०एण्ड डी० एवं सीवेज शोधन संयंत्र तत्सम्बन्धी कार्यों की डी०पी०आर० के सम्बन्ध में कार्यवाही नहीं हो पा रही है। उक्त के सम्बन्ध में क्षेत्रीयाधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि वर्तमान में उक्त २ नग नालों के उत्प्रवाह का परीक्षण किया गया, जिसमें नालों में उत्प्रवाहित हो रहे अशोधित श्राव की बी०ओ०डी० व सी०ओ०डी० घरेलू अशोधित उत्प्रवाह के मानकों के अनुरूप है।

उल्लेखनीय है कि प्रश्नगत डी०पी०आर० को वर्ष २०२० में विरचित किया गया था, तत्समय नालों के श्राव का मापन व सीवेज के मानकों का परीक्षण किया गया था, जिसके आधार पर ही डी०पी०आर० विरचन की कार्यवाही की गयी थी। वर्तमान में उक्त नालों की आई०एण्ड डी० हेतु डी०पी०आर० विरचन के लिए नालों का श्राव मापन, सीवेज सम्बन्धी मानकों का परीक्षण तथा सर्वेक्षण व डिजाईन/ड्राईंग इत्यादि की कार्यवाही पुनः की जानी है, जिस हेतु लगभग रू० १०.०० लाख व्यय अनुमानित है।

अतः आपसे अनुरोध है कि नगर पालिका परिषद, लोनी क्षेत्र के यमुना नदी में निस्तारित हो रहे विषयगत नालों की आई०एण्ड डी० एवं सीवेज शोधन संयंत्र तत्सम्बन्धी कार्यों की डी०पी०आर० हेतु सर्वेक्षण/डिजाईन/ड्राईंग, श्राव मापन व सीवेज सम्बन्धी मानकों के परीक्षण हेतु अनुमानित धनराशि रू० १०.०० लाख इस कार्यालय को शीघ्रातिशीघ्र उपलब्ध कराने का कष्ट करें।

भवदीय

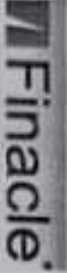
(अरुण प्रताप सिंह)
अधिशासी अभियन्ता

पृ०सं० एवं दिनांक: उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :

1. जिलाधिकारी महोदय, गाजियाबाद।
2. मुख्य अभियन्ता (गा० क्षेत्र), उ०प्र० जल निगम (नगरीय), गाजियाबाद।
3. अधीक्षण अभियन्ता, निर्माण मण्डल, उ०प्र० जल निगम (नगरीय), गाजियाबाद।

अधिशासी अभियन्ता



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Account Ledger Inquiry

Menu | Show Memo Pad | Background Menu | CCY Converter

10 September, 2025 | User 5187335 | 407800 | Menu Shortcut:

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Ac. ID: 4078000100263434 INR 407800 EXECUTIVE ENGINEER NIRMAN KHAND PTATHAM UP JAL NIGAM NAGARIYA GHAZIABAD
 Ac. Status: ACTIVE
 Ac. Open Date: 28-09-2012
 GL Subhead: 05100
 Opening Bal.: INR 903.79 CR.
 Closing Bal.: INR 10,00,909.79 CR.
 Funds In Ctg.: INR 0.00 CR.

Ac. Status Date: 22-08-2025
 Ac. Close Date:
 Ac. Type: CUSTOMER ACCOUNT
 Available Amt.: INR 12,01,737.79 CR.
 Effective Available Amt.: INR 12,01,737.79 CR.
 Float Bal.: INR 0.00 CR.

Tran. Date	Value Date	Instr. No	Particulars	CCY	Debit Amt	Credit Amt	Bal.
02-06-2025	02-06-2025		NACH/8987460058/21BCSSB/Credit Through P/FMS	INR		10,00,000.00	10,00,909.79CR.
01-06-2025	01-06-2025		INTT 4078000100263434 01-03-2025to31-05-2025	INR		6.00	909.79CR.

OK